

**HIGH COURT OF JUDICATURE FOR THE STATE OF TELANGANA  
AND THE STATE OF ANDHRA PRADESH :: HYDERABAD**

**ROC.NO.271/2016-RC**

**DATED: 26.09.2016**

**NOTIFICATION**

It is hereby informed to all the eligible applicants who have applied for the two (2) posts of District Judge (Entry level) under direct recruitment meant for ST category and two (2) posts of District Judge (Entry Level) by Transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) meant for SC category notified for the year 2016, that the lists of eligible and ineligible candidates with their names are given below.

  
**REGISTRAR (RECRUITMENT)**

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ROC No.271/2016-RC**

**Date : 26.09.2016**

**NOTIFICATION**

The applications of the following applicants are accepted, in connection with the notification issued for recruitment to the (2) two posts of District Judge (Entry Level) under direct recruitment, notified for the year 2016.

Sl.No.	Name of the candidate
1.	Bhukya Keshya
2.	Bukya Saida
3.	Jarpala Raju
4.	Pathlavath Narayana Babu
5.	Cheemala Narasimha Rao
6.	Adey Gokul
7.	Angadi Bala Raju
8.	Jadhav Jyothi
9.	Kurakula Srinivas Rao
10.	Pathloth Tulsi Ram
11.	Ramesha
12.	Bukya Hussain
13.	Penugonda Venkataramana
14.	Thota S.V.L.N. Swamy
15.	Pudutha Sada Laxmi
16.	Lambadi Kishan
17.	Porika Praveen Naik
18.	Katravath Ravindhar Nayak
19.	Lavudya Siddu Naik
20.	Devarakonda Varakumari
21.	Kondagorri Suryanarayana
22.	Gujjula Ramanjaneyulu
23.	Sugali Murali Mohan Naik
24.	Sugali Kesava Dharam Singh Naik
25.	Bompanapalli Rama Tulasi
26.	Ereti Srividya
27.	Desavat Sree Vani Bai
28.	Pappu Ramesh
29.	Kumbha Elisha Babu
30.	Sugali Chandrasekhar Naik
31.	Kaveti Mrudula
32.	Pulugu Mallikharjuna Rao
33.	Palaparthi Venkataramana
34.	Nagunuri Madhavi
35.	Punem Ravindra Mohan

  
**REGISTRAR (RECRUITMENT)**

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ROC No.451/2016-RC**

**Date : 26.09.2016**

**NOTIFICATION**

The applications of the following applicants are accepted, in connection with the notification issued for recruitment to the two (2) posts of District Judge (Entry Level) by transfer through a Limited Departmental Competitive Examination (Accelerate Recruitment by Transfer), notified for the year 2016.

Sl. No.	Name of the Candidate	Designation
1.	Moka Suvarna Raju	I Addl. Chief Metropolitan Magistrate, Hyderabad
2.	S.Prasasd	Additional Senior Civil Judge, Kadapa
3.	A.Karna Kumar	Senior Civil Judge, Razole, East Godavari District
4.	A.Mary Grace Kumari	Secretary, District Level Services Authority, Nyaya Seva Sadan Building, District Court Complex, Srikakulam
5.	Gaddam Malathi	Principal Senior Civil Judge, Ananthapuram
6.	Nallimelli Santhi	Senior Civil Judge, Kavali, SPSR Nellore District



**REGISTRAR (RECRUITMENT)**

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ROC No.271/2016-RC**

**Date : 26.09.2016**

**NOTIFICATION**

The applications of the following applicants are rejected, as they were received after the last date for receipt of applications i.e, 06.09.2016.

Sl.No.	Name of the candidate
1.	Sri Kolegundla Chandrasekhar
2.	Sri Bukke Adireddy Naik
3.	Sri Erukala Venkataramudu
4.	Sri Pujari Venugopal Naik
5.	Smt.Sugali Suhasini

The applications of the following applicants are rejected, as the applicants are over aged.

1.	Sri Arem Papa Rao
2.	Sri Parasika Prakasa Rao

The applications of the following applicants are rejected, as they do not have seven years standing at the Bar.

1.	Sri Bhukya Bhaesingh
2.	Sri Vadithya Jhanu
3.	Sri S.Srinivas
4.	Sri Sabavath Balya
5.	Ms. Nimmachetti Annapurna
6.	Sri Lonavath Ashok Kumar
7.	Sri Tejavath Jayaraj
8.	Sri Bhanjdeo Praveer
9.	Ms.Porika Indira
10.	Ms.Jarabala Vijaya Lakshmi

The applications of the following applicants are rejected, as they were involved in criminal case.

1.	Sri Lambadi Devadasu
2.	Sri V.Prasad Naik

The application of the following applicant is rejected, as she studied LL.M., as a regular candidate, and could not have practiced as an Advocate during the period of LL.M course.

1.	Ms.Porika Vasantha
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The applications/representations of the following Judicial Officers working in the cadre of Civil Judges (Junior Division) for being considered for appointment to the post of District Judge under direct recruitment are considered and rejected, as they have not put in seven years as an advocate or a pleader, immediately preceding the cut off date prescribed in the recruitment notification.

1.	Sri Porika Pradeep Naik
2.	Ms.Mudavath Jayamma
3.	Ms.Siragam Sailaja
4.	Sri Samudrala Vijayachander
5.	Sri D.Venkateswarlu Naik

  
**REGISTRAR (RECRUITMENT)**